

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 120
CA (CAA) No. 5/CB/2024

Proceedings under Section 230-232

IN THE MATTER OF:

Mahesh Infrastructures Pvt. Ltd. -And- MIPL Hotel & Restaurant Pvt. Ltd.

.....Applicant

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Saroj Kumar Ray, PCS

Mr. Shaswat Kumar Rout, Adv

For the Respondent

ORDER

Petitioner counsel present. List the matter on 09.08.2024.



Sj

Kaushalendra Kumar Singh
Member (Technical)



Sj

Deep Chandra Joshi
Member (Judicial)